NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 28.08.2019

NOTICE

Take notice that the matters adjourned vide notice dated 26.08.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India With	27.08.2019	15.10.2019
2.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India With	27.08.2019	15.10.2019
3.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	27.08.2019	15.10.2019
4.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India &Ors. With	27.08.2019	17.10.2019
5.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors. With	27.08.2019	17.10.2019
6.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India &Ors. With	27.08.2019	17.10.2019
7.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India &Ors. With	27.08.2019	17.10.2019
8.	Competition App. (AT) No. 31 of 2018	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors. With	27.08.2019	17.10.2019
9.	Competition App. (AT) No. 32 of 2018	Shri SuvamoySaha Vs. Competition Commission of India &Ors. With	27.08.2019	17.10.2019

	10.	Competition App. (AT)	Shri Anil Bajaj	27.08.2019	17.10.2019
		No. 33 of 2018	Vs.		
			Competition Commission of India		
			&Ors.		
			With		
	11.	Competition App. (AT)	Indo National Ltd.	27.08.2019	17.10.2019
		No. 34 of 2018	Vs.		
			Competition Commission of India		
			&Ors.		
			With		
	12.	Competition App. (AT)	Hemant Gupta	27.08.2019	17.10.2019
		No. 37 of 2018	Vs.		
			Competition Commission of India		
			With		
ĺ	13.	Competition App. (AT)	P. Dwaraknath Reddy	27.08.2019	17.10.2019
		No. 38 of 2018	Vs.		
			Competition Commission of India		
			With		
	14.	Competition App. (AT)	R.P. Khaitan& Ors.	27.08.2019	17.10.2019
		No. 39 of 2018	Vs.		
			Competition Commission of India		

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